

Order dated 13.11.2003

Heard Shri P.K.Padhi, learned counsel for the applicant and Shri U.B.Mohapatra, learned Addl. Standing Counsel for the Respondents.

By filing a Memo dated 13.11.2003, Shri Padhi has disclosed that this O.A. has become infructuous; as the applicant has already been paid subsistence allowance(exgratia by way of compensation as well as the disciplinary proceedings ended ~~and~~ consequently order issued.

For the reasons aforesaid, this O.A. is disposed of for having become infructuous.

No costs.

  
VICE-CHAIRMAN

  
MEMBER (JUDICIAL)

13/11/2003